

1	2	3	4	5
		Patiala	—	—
22.	Rajasthan	Jodhpur	—	—
		Alwar	—	—
23.	Sikkim	—	Namchi	—
24.	Tamil Nadu	Chennai	Nagercoil	—
		Salem	Mayiladuthurai	—
25.	Tripura	—	Agartala	—
26.	Uttar Pradesh	Raibreyilly	—	—
		Jhansi	—	—
		Safai Etawah	—	—
		Lucknow	—	—
		Allahabad	—	—
		Bareilly	—	—
27.	Uttaranchal	Kashipur	—	—
28.	West Bengal	Kolkata	Bolpur	—
		Lebong	—	—
		Burdwan	—	—
		Siliguri	—	—
Union Territory				
29.	Andman and Nicobar	—	Port Blair	—
30.	Chandigarh	Chandigarh	—	—
31.	Delhi (NCR)	Delhi	—	—
32.	Puducherry	Puducherry	—	—

Progress of work at Shivaji Stadium

462. SHRIMATI VASANTHI STANLEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- whether it is a fact that at Shivaji Stadium, New Delhi the work is in progress despite the advice from the Shunglu Committee that suggested otherwise;
- if so, the reasons therefor;
- by when the stadium would be completed; and
- by when the stadium would be opened for public use?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The New Delhi Municipal Council, which owns the Shivaji Stadium, has informed that work is in progress at Shivaji Stadium and that no such instructions have been received by them.

(c) and (d) The work on Shivaji Stadium is likely to be completed by April, 2012 and to be opened for public use by June, 2012.

Infrastructure facilities in rural areas

463. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the quantum of funds allocated by the Ministry during the last five years for providing infrastructure facilities for overall development of games in rural areas and the players there, State-wise;

(b) whether all the States have utilized the funds fully;

(c) if not, the reason therefor and the steps taken by the Ministry in this regard; and

(d) what is the output of players after this infrastructure upgradation?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Under the 'Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)' which was introduced in 2008-09, Rs. 729.29 crore has been released for the last three years and the current financial year upto February, 2012 to the State Governments including SAI and NYKS mainly for the development of playfields and for holding annual sports competition. The State-wise details are given at Statement-I, II, III, and IV (*See below*).

(b) No, Sir.

(c) Many of the States have utilized the grants. Some of the States which have availed the grants recently may take some time to complete the development work by utilizing the funds. The matter has been taken up with the State Governments on regular basis. The progress of works in the States is being monitored by making field visits of the officers from the Ministry and at meetings of the State Sports Secretaries. Eminent Sportspersons, who have retired from active sports, have been engaged as observers for monitoring the ongoing PYKKA activities in the States.

(d) Sports facilities being created under the PYKKA scheme in village/block panchayats and conduct of annual sports competitions provide ample opportunity of sports participation to rural youth. This also provides a huge base for identification of sports talent.